

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 150(ND)/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s Anya Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(1)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:	Ms. Easha Kadian, Advocate for Income Tax Deptt.			
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ORDER

Report of the ROC is on record.

Ld. Counsel for the Income Tax Department prays for further time to file the objections, if any.

Be listed before the Regular Bench on 25th January, 2018.

—Sd—

(Ina Malhotra)
Member (J)